

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Contempt Petition No. 28 of 2006
(In O.A. No. 964/2004)

Jabalpur, this the 15th day of June, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

V.K. Sharma & 8 Ors. ... Applicants
(By Advocate - None)

V e r s u s

Union of India & Ors. ... Respondents

(By Advocate - Shri M.N. Banerjee, Standing counsel for the Railways)

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

By means of ~~the~~ aforesaid petition the applicants have alleged that the order and direction of this Tribunal dated 13th September, 2005 has not been complied with and the respondents have wilfully disobeyed the order and direction of this Tribunal.

2. When the case was taken up today, the learned Standing counsel for the Railways Shri M.N. Banerjee stated that the Hon'ble High Court has already passed an interim stay order in the matter. On 14.6.2006 the case was directed to be listed today. Mr. Banerjee has filed an application enclosing the certified copy of the order of the Hon'ble High Court by which the order passed by this Tribunal has been stayed in WP No. 5981/2006(s) on 28.4.2006.

3. In view of the grant of interim order by the Hon'ble High Court, no case for contempt of Court is made out and there is no wilful disobedience of the order and direction of this Tribunal.

N

4. Accordingly, in view of the facts mentioned above, the contempt petition is dismissed. It will however, be open to the applicants to approach the Tribunal, in the event if the stay order is either vacated or modified.

5. The Registry is directed to supply the copy of memo of parties to the concerned parties while issuing the certified copies of this order.

(A.K. Gaur)
Judicial Member

(Dr. G.C. Srivastava)
Vice Chairman

"SA"

ਪ੍ਰਲਾਂਕਨ ਰਾਂ ਓ/ਨਿਆ.....ਜਪਲਪੁਰ, ਦਿ.....
ਪ੍ਰਲਾਂਕਨ ਰਾਂ ਓ/ਨਿਆ.....ਜਪਲਪੁਰ, ਦਿ.....

प्रतिलिपि अवो घितः—

(1) संचिव, उच्च उद्यायालय द्वारा प्रतिविवेश, जबलपुर

(2) आवेदक का नाम विवरण

(3) सामाजिक विविधता

(3) विद्युत विभाग / विभाग का नाम

— Around New Zealand

28 June 1971

Dr. Rose

~~Received~~
3/6/06